

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:388  
ANSWERED ON:30.07.2009  
TIME SCHEDULE OF PRIVATE AIRLINES  
Hussain Shri Syed Shahnawaz

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has received any complaints against private airlines for non-adherence to the stipulated time schedules;
- (b) if so, the details thereof;
- (c) whether the Government has made any provision for imposing penalty etc, on the defaulter airlines; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) to (d):- A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a), (b), (c) and (d) OF THE LOK SABHA STARRED QUESTION NO. 388 FOR 30-07-2009 REGARDING TME SCHEDULE OF PRIVATE AIRLINES.

(a) :- No, Sir.

(b):- Does not arise.

(c) and (d):- No, Sir. However, Directorate General of Civil Aviation (DGCA) has issued a circular to institutionalize a mechanism at major metro airports including Delhi and Mumbai, wherein a team comprising representatives of Airports Authority of India, Airport Operator and airlines are working on daily basis to review reasons for lack of On Time Performance (OTP) in respect of flights operated the previous day. DGCA also monitors the On Time Performance of schedule airline on monthly basis.